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Government of India
Ministry of Commerce & Industry
Department of Commerce
Vanijya Bhawan, New Delhi

Public Notice No. 32 /2026-2027

Dated: 09 October, 2026

Subject: Allocation of quantity 5,841 MT of Sugar by EU for export from India under TRQ for the year 2026-27 (October 2026 to September 2027) -regarding.

In exercise of the powers conferred under Paragraph 2.04 of the Foreign Trade Policy, 2023, the Director General of Foreign Trade hereby allocates quantity of 5,841 MT for export of Sugar to EU from India under TRQ for the year 2025-26 (October 2025 to September 2026).

2. As per Notification No. 03/2015-20 dated April 20, 2015, export of sugar (HS Code 17010000) to EU under TRQ is 'Free' subject to the conditions notified in the 'Nature of Restrictions' in the above notification.
3. Certificate of Origin, if required, for preferential export of sugar to EU shall be issued by Additional Director General of Foreign Trade, Mumbai on the recommendation of Agricultural and Processed Food Products Export Development Authority (APEDA) regarding entity and quantity for which eligible. Other certification requirements, if any, prescribed specifically for the export of sugar to EU would continue to be followed.
4. The quota will be operated by Agricultural and Processed Food Products Export Development Authority (APEDA), New Delhi, as the implementing agency for export of TRQ items to EU.
5. The reporting requirement as notified vide Notification No. 03/2015-2020 dated April 20, 2015 read with Notification No. 20/2015-2020 dated September 07, 2015 would be followed.

Effect of this Public Notice: The quantity of 5,841 MT Sugar to be exported to EU from India under TRQ for the year 2026-27 (October 2026 to September 2027) has been notified.



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